

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 147 OF 2016 &  
IA NO. 316 OF 2016**

**Dated: 23<sup>rd</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Mahanagar Gas Ltd. ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurab Banerjee, Sr. Adv.  
Mr. Trinath Tadaka Malla  
Mr. Ishaan Chhaya  
Mr. Rashi Goswami  
Ms. Manisha Singh

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1  
  
Ms. S. Agarwal  
Mr. Paritosh Goel for R-2  
  
Mr. Sunil Kumar Jain  
Mr. Abhishek Jain  
Ms. Anusha Agarwal for R-3

**ORDER**

Arguments concluded.

**Judgment is reserved.**

**(B.N. Talukdar)  
Technical Member (P&NG)**  
*Bn/kt*

**(Justice Manjula Chellur)  
Chairperson**